

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP 16/303/2015

PRESENT: SMT. INA MALHOTRA,
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16-11-2017**

NAME OF THE COMPANY: M/s Crystal Crop Protection Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 441

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
---------------------	--------------------	---------------------------	------------------------------	-------------------------

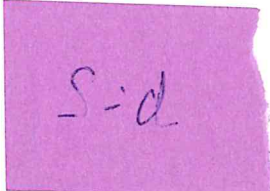
For the Petitioner:	Mr. Ashutosh Gupta, Advocates
---------------------	-------------------------------

For the Respondent:	None
---------------------	------

ORDER

By this application, the Petitioner prays for condonation of delay in uploading Form IC-28 at the portal of the ROC. It is submitted that vide order dated 21.12.2015, the fine of Rs.30,000/- had been imposed on each of the applicants. The same had been deposited within time. However, inadvertently, the said information was not uploaded in the required format with the office ROC.

In view of the same, this delay in uploading is hereby condoned.


(Ina Malhotra)
Member (J)